

Nomination of cases by Hon'ble the Chief Justice on 29/02/2016

Sl no.	Case details	Nominated to-	File delivered in section
Full Bench			
1	W. P. - 47540/2015 with W. P. - 47532/2015 with W. P. - 47537/2015	D.B. of Hon.The C. J. and Hon. M. K. Gupta, J.	Writ A-II Section on 01/03/2016
DB of Hon....., J			
2	W. P. - 63687/2015	Hon. V. K. Shukla, J.	Computer Fresh Section on 29/02/2016
3	W. P. - 63515/2015	Hon. V. K. Shukla, J.	Computer Fresh Section on 29/02/2016
4	W. P. - 63455/2015	Hon. V. K. Shukla, J.	Computer Fresh Section on 29/02/2016
5	W. P. - 61279/2015	Hon. V. K. Shukla, J.	Computer Fresh Section on 29/02/2016
6	W. P. - 63517/2015	Hon. V. K. Shukla, J.	Computer Fresh Section on 29/02/2016
7	W. P. - 8168/2016	Hon. Krishna Murari, J.	Computer Fresh Section on 29/02/2016
8	W. P. - 50791/2015	Hon. Krishna Murari, J.	Computer Fresh Section on 29/02/2016
9	W. P. - 59026/2015	Hon. Krishna Murari, J.	Computer Fresh Section on 29/02/2016
10	W. P. - 61567/2015	Hon. Krishna Murari, J.	Computer Fresh Section on 29/02/2016
11	W. P. - 8221/2016 with W. P. - 52910/2014	Hon. Dilip Gupta, J. (with connected case)	Computer Fresh Section on 29/02/2016
12	CrI. W. P. - 18952/2015	Hon. A. K. Tripathi, J.	Writ C-II Section on 01/03/2016
13	F. A. F. O. - 61/2016	Hon. Sudhir Agarwal, J.	F.A.F.O. Section on 01/03/2016
14	Spl. Appeal Defective - 579/2003	Hon. V. K. Shukla, J.	Spl. Appeal Section on 01/03/2016
15	Spl. Appeal - 1286/2007	Hon. Krishna Murari, J.	Spl. Appeal Section on 01/03/2016

Bench Comprising			
16	F. A. F. O. - 2740/2013 (Time Extension Application)	Hon. Arun Tandon, J. and Hon. Om Prakash, J.	F.A.F.O. Section on 01/03/2016
Hon....., J.			
17	Bail – 6102/2016	Hon. Ranjana Pandya, J.	Computer Fresh Section on 29/02/2016
18	Bail – 6098/2016	Hon. Om Prakash, J.	Computer Fresh Section on 29/02/2016
19	Bail – 5665/2016	Hon. Ramesh Sinha, J.	Computer Fresh Section on 29/02/2016
20	CrI.M.A. (u/s 482 Cr.P.C.) – 3914/2016	Hon. Ramesh Sinha, J.	Computer Fresh Section on 29/02/2016
21	Art. 227 – 1123/2016	Hon. Ramesh Sinha, J.	Computer Fresh Section on 29/02/2016
22	W. P. - 59662/2010	Hon. M. K. Gupta, J.	Writ A-II Section on 01/03/2016
23	H. C. W. P. - 11921/2015	Hon. Manoj Misra, J.	Writ C-II Section on 01/03/2016
24	CrI.M.A. (u/s 482 Cr.P.C.) – 5671/2016	Hon. Bharat Bhushan, J.	Court No. 55 on 29/02/2016
25	CrI.M.A. (u/s 482 Cr.P.C.) – 5665/2016	Hon. K. N. Bajpayee, J.	Court No. 44 on 29/02/2016
26	CrI.M.A. (u/s 482 Cr.P.C.) – 5737/2016	Hon. K. N. Bajpayee, J.	Court No. 44 on 29/02/2016
Appropriate Court dealing with such matters			
27	W. P. - 7364/2016 (Correction Application) Nomination Application – 71140/2016	Appropriate Court dealing with such matters	Writ A-II Section on 01/03/2016
28	W. P. - 34816/2010 (Correction Application) Nomination Application – 71141/2016	Appropriate Court dealing with such matters	Writ A-II Section on 01/03/2016
29	Bail – 43885/2015 with Bail – 29941/2015	Appropriate Court dealing with such matters	Bail Section on 01/03/2016
30	Bail – 44023/2015 with Bail – 37789/2013 with Bail – 33852/2008	Appropriate Court dealing with such matters	Bail Section on 01/03/2016

31	Bail – 45684/2015 with Bail – 243/2015 with Bail – 34883/2014	Appropriate Court dealing with such matters	Bail Section on 01/03/2016
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
32	W. P. - 9148/1999	Hon. Suneet Kumar, J.	Writ A-II Section on 01/03/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
01/03/2016